

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:45
ANSWERED ON:07.07.2014
SINGLE WINDOW CLEARANCE
Roy Prof. Saugata

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government intends to simplify laws and procedures to provide a single window clearance for projects;
- (b) if so, the details thereof ; and
- (c) the steps taken by the Government to simplify laws and procedures, repeal redundant and outdated laws to improve the investment climate in the country?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (c); The information is being collected and will be laid on the Table of the House.